

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/171/KOB/2024 in CP(IB)/11/KOB/2023
SECTION	REG 10 IBBI
NAME OF PARTIES	PADMAKUMAR KC BANKRUPTCY TRUSTEE IN THE MATTER OF SMT. MERIN JOSE
PETITIONERS ADVOCATE/ PROFESSIONAL	PADMAKUMAR KC
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

ORDER

IA(IBC)/171/KOB/2024 in CP(IB)/11/KOB/2023

This is an IA bearing No. 171/KOB/2024 filed by the Bankruptcy Trustee in the matter of Smt. Merin Jose under Regulation 10 of IBBI (Bankruptcy Process for Personal Guarantors to Corporate Persons) Regulations, 2019 to place on record the 3rd Quarterly Report for the quarter ending 31.03.2024.

Learned Authorised representative, Mr. N R Krishnan Unni appears on behalf of the Bankruptcy Trustee through virtual mode.

The said 3rd Quarterly Report filed by the Bankruptcy Trustee is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/171/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**